$~37 & 38

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010093252026**

\+ O.M.P. (COMM) 122/2026 & I.A. 6597/2026

ACHAL GUPTA .....Petitioner

Through: None.

versus

SANJEEV GOYAL & ORS. .....Respondents

Through: None.

38.

\# **CNR No. DLHC010153592026**

\+ O.M.P. (COMM) 187/2026, I.A. 10211/2026, I.A. 10212/2026 & I.A. 23057/2026

ASGI PROPERTIES PRIVATE LIMITED .....Petitioner

Through: None.

versus

ACHAL KUMAR GUPTA & ORS. .....Respondents

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 17.11.2026

1. The case is called out in the revised list.

2. None has appeared on behalf of both the parties.

3. It seems that both the parties have lost interest in pursuing the present petitions.

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Signing Date:18.11.2026
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4. Accordingly, the present petitions are dismissed for want of prosecution.

OM PRAKASH SHUKLA, J

NOVEMBER 17, 2026/at

Signature Not Verified
Signed By:GUNN
Signing Date:18.11.2026
10:18:35